

(c) and (d). As a matter of policy Indian Missions abroad do not conduct publicity though paid advertisements by the Government. Our Press Releases however are carried sometimes by the newspapers free of charge.

(e) Question does not arise.

12:34 hrs.

PAPERS LAID ON THE TABLE
STATEMENT ON THE VISIT OF FOREIGN MINISTER OF JAPAN TO INDIA AND ANNUAL REPORT OF CENTRAL COAL MINES RESCUE STATION COMMITTEE, DHANBAD FOR 1974-75

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, I beg to lay on the Table (1) A statement (Hindi and English versions) on the visit of the Foreign Minister of Japan to India from July 19 to 22, 1977. [Placed in Library, See No. LT-843/77].

(2) A copy of the Annual Report (Hindi and English versions) on the working of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1974-75. [Placed in Library, See No. LT-844/77].

RE. CALLING ATTENTION NOTICE

ठाकुर बलदेव सिंह (जम्मू): अध्यक्ष महोदय, पृष्ठ सैक्टर में पाकिस्तानी फौजियों ने भारतीयों के ऊपर पिछले छः दिनों फायरिंग की है। सात पाकिस्तानी और तीन भारतीय जख्मी हुए हैं—समाचार और पैट्रियट रिपोर्ट। पाकिस्तानियों द्वारा दर्जनों केसेज कैंटल लिफ्टिंग के छम्ब-जोरियां सैक्टर में पिछले चन्द दिनों से हो रहे हैं। मैंने काल अटेंशन भी दिया और तीन बार शीर्ट नोटिस क्वेश्चन भी दिया लेकिन मुताल्लिका मिनिस्टर से कोई जवाब नहीं मिला। जम्मू-कश्मीर का यह हिस्सा पाकिस्तान के साथ है और लोगों को डर है कि 1971 की लड़ाई में जैसे छम्ब इलाका पाकिस्तान को दे दिया गया था वैसे ही फिर और कोई इलाका तो नहीं दिया जा रहा है, क्योंकि सरकार ने कोई ब्यान नहीं दिया है। सरकार से अनुरोध है कि इस पर कोई स्टेटमेंट दे, जिससे क्लेरिफिकेशन हो और शंका दूर हो।

12:35 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED STRIKE IN KIRIBURU IRON ORE MINES.

SHRI C. K. CHANDRAPAN (Cannanore): Sir, I call the attention of the Minister of Steel and Mines to the following matter of urgent public importance and I request that he may make a statement thereon:

“Reported indefinite strike in the Kiriburu Iron Ore Mines of National Mineral Development Corporation following the failure of conciliation efforts.”

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): Kiriburu is one of the major mechanised iron ore mines of the National Mineral Development Corporation located in Singhbhum district of Bihar with about 1,600 employees. A scheme for expansion and modification of the scheme to produce annually 1.17 million tonnes of lump ore and 2.66 million tonnes of fines to meet the requirements of Bokaro Steel Plant has recently been completed and is undergoing commissioning trials.

The wages of N.M.D.C. workmen are being paid in accordance with the tri-partite wage settlement arrived at between the unions of N.M.D.C. and the Management in the presence of the Deputy Chief Labour Commissioner (Central). As per this agreement the minimum wage paid to the lowest category is basic Rs. 290 per month, fixed D.A. Rs. 62 per month and variable D.A. Rs. 55.30 per month, totalling Rs. 407.30 per month. Additionally, the employees and their dependents are entitled to free medical facilities and free educational facilities for their children. Housing is also being provided for 70 per cent of employees at subsidised rent and those not provided with houses get house rent allowance. Transport facilities are provided from place of residence to worksite.

The Jharkhand Mazdoor Sargh, N.M.D.C. Workers Union, N.M.D.C. Shramik Sargh, Kiriburu jointly submitted on 1-6-77 a notice to go on strike from 18-7-77 if 46 demands presented by them were not acceded to. The Management initiated discussions with the Union representatives and the matter was also taken up in conciliation proceedings on 8th and 9th July, 1977 by the Assistant Labour Commissioner (Central), Chaibasa. The conciliation proceedings ended in failure but the